

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1341
ANSWERED ON:02.08.2010
SOCIAL AUDIT OF MGNREGS
Patil Shri A.T. Nana;Tharoor Shri Shashi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether social audit of all the States relating to implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been completed;
- (b) if so, the details and the outcome thereof and if not, the reasons therefor, State-wise;
- (c) whether some States have been lagging behind in implementing the MGNREGS;
- (d) if so, the reasons therefor and the discrepancies and obstacles highlighted in the audit reports submitted by the States regarding the implementation of the Scheme; and
- (e) the steps taken/proposed to be taken by the Government to rectify the above discrepancies?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a): Section 17(2) of Mahatma Gandhi NREGA provides that the Gram Sabha shall conduct regular social audit of all the projects under the scheme taken up within the Gram Panchayat. Social Audit is an on going process and is to be held atleast once in every six months.
- (b): State-wise number of social audits held during 2009-10 are given in Annexure-I.
- (c)to(e): No, Sir. Mahatma Gandhi NREGA is demand based. Employment is provided to a worker on submission of an application for work. Employment availed under the Act also depends upon availability of other employment opportunities in the area including farming and non-farming activities. Hence pace of implementation of the Act varies from State to State.

The discrepancies noticed in the social audit are closely monitored and States are advised to take appropriate remedial/corrective measure to rectify the same.